

allowed to compete under the age concession is thus restricted to that Grade. Certain Departments like Audit and Accounts, Income Tax, Posts and Telegraphs etc., make direct recruitment to some of their Class I Services and the employees of these Departments are eligible under the age concession, to compete for those Services. Thus, it might happen that while as Assistant of the Central Secretariat Service who secures high marks in the examination has to be appointed to the Section Officers' Grade, an employee of the Indian Audit and Accounts Department, in spite of his securing less marks in the same examination, would be absorbed in a Class I Service.

(c) and (d). Government have received representations from certain officers requesting that they might be appointed to a Class I Service on the ground that some candidates who secured less marks than them were appointed to Class I Services. These representations are being considered by Government.

Special I. A. S. Recruitment

2027. **Shri E. Madhusdan Rao:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government are considering to recruit some officers for I. A. S. by special recruitment this year;

(b) if so, the number of persons to be recruited this year;

(c) the time by which a notification will be issued and selections made; and

(d) the terms and conditions of appointment for special recruitment for I. A. S.?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) Does not arise.

(c) Does not arise.

(d) Does not arise.

अभारतीय आई० सी० एस० अफसरों की पेंशन

२०२८. { श्री सरजू पाण्डेय :
श्री जं० ब० सि० बिष्ट :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) अभारतीय आई० सी० एस० पदाधिकारियों को नवम्बर, १९७७ से जनवरी १९६२ तक कुल कितनी धन राशि पेंशन के रूप में दी गई ;

(ख) पेंशन पाने वाले पदाधिकारियों की अलग अलग राष्ट्रीयता क्या है ; और

(ग) इस तरह की पेंशन पाने वाले भारतीय आई० सी० एस० पदाधिकारियों की संख्या उसी अवधि में कितनी है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) : (क) से (ग). सूचना एकत्रित की जा रही है और सभा पटल पर रख दी जायेगी ।

Qualifying age for Pension

2029. **Shri Nallakoya:** Will the Minister of Finance be pleased to state:

(a) the minimum age of service under the Central Government which qualifies for pension in the case of Class I to III employees;

(b) whether such an age is different in case of Class IV employees;

(c) if so, the reasons therefor;

(d) whether there is any proposal for removing this discrimination; and

(e) if no, the reasons therefor?

The Minister of Finance (Shri Morarji Desai): (a) 18 years.

(b) No, Sir.

(c) to (e). Do not arise.

उत्तर प्रदेश में अस्पृश्य जातियाँ और पहाड़ी आदिम जातियाँ

२०३०. श्री सरजू पाण्डेय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) नौगरी पंचवर्षीय योजना में उत्तर प्रदेश के अछूतों तथा पहाड़ी जाति के लोगों के लिये शिक्षा, सामाजिक सुधार, पानी तथा गृह-निर्माण के लिये अलग-अलग कितनी धन राशि दी गई है ;

(ख) उत्तर प्रदेश सरकार ने इन के लिये कोई खास योजना केन्द्र सरकार के पास भेजी है ; और

(ग) यदि हाँ, तो उस का विवरण और उस पर खर्च होने वाली धन राशि कितनी है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) : (क) में (ग). उपेक्षित सूचना का एक विवरण-पत्र सभा-पटल पर रख दिया गया है [देखिये परिशिष्ट ३, अनुबन्ध संख्या २६] ।

Geological Survey of Siwalik Belt

2031. Shri Daljit Singh: Will the Minister of Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 1579 on the 8th December, 1961 and state:

(a) whether any final results have been received of the Geological survey of Siwalik Belt; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajar-navis): (a) and (b). No Sir, The work is still in progress. An additional area of 830 sq. miles in the Siwalik foothills covering parts of Jammu, Punjab, Himachal Pradesh and Uttar Pradesh has been geologically investigated by the Oil and Natural

Gas Commission. The Geological Survey of India have covered a further area of 300 square kilometres by geological mapping on the scale of 1:63360. The data obtained so far in this complicated area is continuously being reviewed and integrated by a special team at the headquarters of the Oil and Natural Gas Commission.

Foreign Experts in Steel Plants

2032. Shri Daljit Singh: Will the Minister of Steel and Heavy Industries be pleased to state total strength of foreign experts and technicians in the three steel plants as on 1st April, 1962, country-wise?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): On the 1st April, 1962, the following Foreign Experts and Technicians were in position in the three steel plants of the Hindustan Steel Limited:

Bhilai	152 (U.S.S.R)
Durgapur	140 (U.K.)
	1 (Australia)
	141
Rourkela	155 (Germany)
	3 (Italy)
	1 (Austria)
	15 (U.S.A.)
	174

Foreign Nationals

2033. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of foreign nationals found indulging in undesirable activities during the period from 1st January to 31st March, 1962;

(b) names of the countries they belonged to; and

(c) the action taken against them?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). The information is being